

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT-II)

6(ND)16

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT-II) OF THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI ON 11.02.2020

NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Respondent : Mr. Siddharth Joshi, Mr. Shiv Kumar Yadav, Advs.

ORDER

List this case before the Regular Bench on 1st May, 2020.

-Sd-

(L.N. Gupta)
Member (T)

-Sd-

(Dr. Deepti Mukesh)
Member (J)